(J.H.C. Sch. 1-7)
From:
Ram Sharma,
Registrar (Administration) I/c.,
High Court of Jharkhand,
Ranchi.

: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt. Letter No._____/Apptt. Dated: _____

To,

- 1. Sri Om Prakash Padey No.2, Presiding Officer, Labour Court, Bokaro,
- 2. Sri Rajendra Bahadur Pal, Presiding Officer, Labour Court, Deoghar,
- 3. Sri Virendra Kumar Tiwari, Presiding Officer, Labour Court, Dhanbad,
- 4. Sri Sanjay Kumar Chandhariyavi, Presiding Officers, Labour Court, Ranchi,
- 5. Sri Yogesh Kumar Singh, District & Addl. Sessions Judge, Bokaro,
- 6. Sri Ravi Shankar Mishra, District & Addl. Sessions Judge, Chaibasa,
- 7. Sri Prem Shankar, District & Addl. Sessions Judge, Chatra,
- 8. Sri Anand Prakash, District & Addl. Sessions Judge, Daltonganj,
- 9. Sri Sanjeev Jha, District & Addl. Sessions Judge, Deoghar,
- 10. Sri Ajay Kumar Singh, District & Addl. Sessions Judge, Dhanbad,
- 11. Sri Debashish Mohapatra, District & Addl. Sessions Judge, Dumka,
- 12. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
- 13. Sri Vinod Kumar Singh, District & Addl. Sessions Judge, Giridih,
- 14. Sri Vinod Kumar Tiwari, District & Addl. Sessions Judge, Godda,
- 15. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
- 16. Sri Yogesh Kumar, District & Addl. Sessions Judge, Hazaribagh,
- 17. Sri Onkar Nath Choudhary, District & Addl. Sessions Judge, Jamshedpur,
- 18. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
- 19. Sri Rajesh Kumar No.1, District & Addl. Sessions Judge, Khunti,
- 20. Sri Tarun Kumar, District & Addl. Sessions Judge, Koderma,
- 21. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
- 22. Sri Choudhary Ahsan Moiz, District & Addl. Sessions Judge, Lohardaga,
- 23. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
- 24. Sri Abhimanyu Kumar, District & Addl. Sessions Judge, Ramgarh,
- 25. Sri Braj Kishore Pandey No. 2, Addl. Judicial Commissioner, Ranchi,
- 26. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
- 27. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Saraikela,
- 28. Sri Madhuresh Kumar Verma, District & Addl. Sessions Judge, Simdega

Sub: - Nominations for attending One day (R–20) Seminar on "Role and Challenges" scheduled to be held on 16th February, 2020 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending One day (R-20) Seminar on "Role and Challenges" scheduled to be held on 16th February, 2020 at Judicial Academy Jharkhand, Ranchi on the following topics:

- Industrial Dispute Act
- Minimum Wages Act
- Payment of Gratuity Act
- Employees State Insurance Act
- Latest Judgment and Directions of Hon'ble Court
- Employees Provident Fund and Miscellaneous Rule
- Factories Act
- Inspection of Courts & Office
- Workman Compensation Act

You are, therefore, directed to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 16.02.2020 at 9:30 A.M. in proper dress with relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 15th February, 2020 till the evening of 16th February, 2020.

Yours faithfully, Sd/- **Ram Sharma** Registrar (Administration) I/c.

Memo No.	
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Dated, Ranchi, the Leb 06, 2020

Copy forwarded to all the Principal District & Sessions Judges of the Sate of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2896/JAJ dated 20.12.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration) I/c.